

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

**The Principal District & Sessions Judges,**  
**Deoghar, Jamtara, Giridih, Dumka,**  
**Godda, Pakur and Sahebganj.**

Sir,

In continuation to this Court's Letter No. 2122/Apptt. dated 19.06.2019, I am directed to inform that the Court has further been pleased to nominate all the Judicial Officers posted at your Judgeships (including Madhupur and Rajmahal Sub-Division) for attending a **Legal Awareness Programme on Cyber Crime** to be held at **Deoghar at Swamy Shivanand Hall, R.K. Mission Vidyapith, Deoghar** on **29.06.2019** from **5.00 pm** to **8.00 pm** after necessary arrangements for detaining officers for remand purpose.

Accordingly, all the nominated Officers are directed to report at **Swamy Shivanand Hall, R.K. Mission Vidyapith, Deoghar** on **29.06.2019** at **4.00 pm** in proper uniform.

The Academy will make arrangement for night stay of outstationed participants in the night of 29<sup>th</sup> June, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 2184 /Apptt.

Dated, Ranchi, the 24/06/2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2211/JAJ dated 18.06.2019 / the Member Secretary, JHALSA, Ranchi ✓ the C.P.C. /c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

*J.P. Singh*  
*24/06/19*  
Registrar (Administration)